NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP No. 509/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: Ashmita Multitrade Pvt. Ltd.

V/s

Mindtree Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 K.R. Shah for Operational Creditor Creditor

<u>ORDER</u>

- 1. Learned Representative of the Operational Creditor Advocate Mr. K.R. Shah appeared and requested for adjournment. Granted.
- 2. Adjourned to 20.04.2017.

Date: 19-04-2017.

Sd/M.K. SHRAWAT
MEMBER (JUDICIAL)